

(5) Kerala	Not exceeding 12% on any loan.
6. Orissa	9% on secured loans and 12% on unsecured loan.
7. Sikkim	Not more than 12% on any loans.
8. Tamil Nadu	9% on secured loan and 12% on unsecured loan.
9. Uttar Pradesh	14% on secured loan and 17% on non-secured loan.

**Proposal received from Orissa under
Forest (Conservation) Act, 1980**

4694. SHRI GIRIDHAR GOMANGO :
Will the Minister of AGRICULTURE be
pleased to state :

(a) the names of the proposals received
from Government of Orissa under the
Forest (Conservation) Act, 1980 ;

(b) how many of them have been
rejected, returned and still pending for
clearance and the reasons therefor ;

(c) whether it is a fact that due to
delay in clearing the proposals, the Minimum

needs Programme and 20-Point Programme
were not spread over in the State, particu-
larly in these areas ; and

(d) the priority accorded by his Ministry
while clearing the proposals ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
YOGENDRA MAKWANA) : (a) and (b)
A statement is attached.

(c) No Sir.

(d) All proposals received are given
due priority and cleared expeditiously.

Statement

Sl. No.	Name of District	Area in ha.	Purpose	Remarks
1.	Puri	1.58	Modanalla M.I. Project	Approved
2.	Sambalpur	52.5	Transmission line Rairakhol to Danda.	-do-
3.	Sundargarh	41.26	Tailing Dam by SAIL	-do-
4.	Keonjhar	2.7	Water Supply Scheme	-do-
5.	Balasore	48.16	Use by Defence Ministry	-do-
6.	Cuttack	139.29	Plantation of coconut	-do-
7.	Phulbani	22.40	Irrigation Project.	-do-
8.	Bolangir	115.0	Mineral exploitation by M's BALCO.	-do-

1	2	3	4	5
9.	Mayurbhanj	169.88	Resettlement of Villagers outside Tiger Reserve.	Approved
10.	Puri	3.43	Microwave Station.	-do-
11.	Sambalpur	6.6	Transmission line in Rairakhol	-do-
12.	Sambalpur	43.62	Diversion road.	-do-
13.	Puri	1.58	Irrigation Project.	-do-
14.	Sambalpur	52.5	Transmission line in Rairakhol	-do-
15.	Puri	40.00	Cashew plantation	-do-
16.	Balasore	92.00	Instrumentation Centre by Ministry of Defence	-do-
17.	Kalahandi	419.00	Upper Jonk Irrigation Project.	-do-
18.	Kalahandi	1.95	Pendrawan M.I. Project	-do-
19.	Sambalpur	41.46	Transmission line	-do-
20.	Kalahandi	21.78	Reservoir	-do.
21.	Sundergarh	0.15	T.V. Relay Centre	-do-
22.	Koraput	12.00	Transmission line Muniguda-Dangorada	-do.
23.	Koraput	10.609	Mining of Quarz	Rejected.
24.	Koraput	1500	Badanalla Medium Irrigation Project	Returned due to inadequate information and for submitting complete details.
25.	Koraput	23.4	Transmission line from Joypur to Talcher	-do-
26.	Koraput	89.98	Transmission line	-do-
27.	Puri	20	Hotel Project	-do-
28.	Dhenkanal	81.89	Samakoi Irrigation Project	-do-
29.	Puri	50.949	Transmisson line	-do-

1	2	3	4	5
30.	Koraput	88.98	Transmission line from Theruballi to Kesinga	-do-
31.	Sambalput	2432	Rengali Dam Rehabilitation Project	Under consideration.
32.	Keonjhar	2,098	Integrated Water Supply Scheme for mine workers	-do-
33.	Koraput	732.03	Mining Project of M/s NALCO	-do-
34.	Phulbani	45.34	Lakhaparbat M.I. Project	-do-
35.	Phulbani	23.2	Parhel M.I. Project	-do-
36.	Phulbani	29.2	Dumkutch M.I. Project	-do-
37.	Puri	87.577	Kumarkhunti M.I. Project	-do-

Quantity of Butter Oil received from Foreign Countries

4695. SHRI HARISH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to refer to reply given to Unstarred Question No. 1252 on 5 March, 1984 regarding quantity of butter oil received from foreign countries and state :

(a) what quantity standards for butter oil were specified year-wise, from start of EEC gifts upto 1984 in annual agreements signed by Government and how supplies received each lot-wise were tested to ensure that quality with details of report by testing agency lot-wise ;

(b) what standards of quality are specified for butter oil before its use as fit for recombination into liquid milk and what changes were made in this specification over the years ;

(c) what is cost-benefit detail of use of gifted butter oil for recombination in liquid milk vis-a-vis its sale as cooking medium and changes therein year-wise from start of gifts ; and

(d) what sources for gift butter oil other than EEC Government are exploring with present stage of negotiations ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (d) The information is being collected and will be laid on the table of the House.

Interest Charged by D.D.A. from Group Housing Societies

4696. SHRI TRILOK CHAND : SHRI CHHOTAY SINGH YADAV : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the amount of interest, if any, charged from the Group Housing Societies (Society-wise) on account of late payments by them;

(b) whether there is any provision to give interest on the deposits made by the Societies who have not yet been allotted land;

(c) if so, the details thereof; and